

**Joint Committee Inspection Report based on the orders of the
Hon'ble National Green Tribunal, Southern Zone, Chennai in
O.A. NO. 06/2021 Dated 10.06.2021**

Date of Inspection: 26.07.2021.

Officers Present:

1. Dr.N.PreethiParkavi, B.S.M.S.,
Revenue Divisional Officer, Tiruvallur Division, Tiruvallur.
2. Er.C.Podupanithilagam, M.E.,
Executive Engineer, W.R.D., P.W.D.,
Kosasthalayar Basin Division, Tiruvallur.
3. Er.P.Senthur Pandey, District Environmental Engineer,
Tamil Nadu Pollution Control Board, Tiruvallur.

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The Honourable National Green Tribunal, Southern Zone, Chennai, in the matter of OA No. 06 of 2021 directed on 10.06.2021 as;

"....16. So the committee is directed to file a further report by making the detailed inspection of those areas to ascertain as to whether there was any possibility of industrial pollution is being caused due to their unauthorised method of discharge of any trade effluents.

"....17. They are also directed to take the sediment samples, and conduct analysis to ascertain the above facts as well.

"....18. The committee is also directed to file a further report if any, contamination is caused to the water quality in the lake then ascertain the source of contamination and suggest the remedial measures to rectify the same as well.

"....19. They are directed to file a further report regarding the progress of the compliance of the recommendations given by the committee in order to meet this situation".

In due compliance of the Hon'ble NGT Order dated 10.06.2021, the Vilinjiyambakkam Lake area was inspected by the Joint Committee on 26.07.2021 along with the officials of Avadi City Municipal Corporation. During the Joint committee inspection the following were observed:

1. The Committee observed that the sewage/sullage flows through open drains confluence into Vilinjiyambakkam lake from the areas of Bharathidasan Nagar, Sri Devi Nagar, Foreshore encroachment areas of Vilinjiyambakkam Lake and from the residential areas in the vicinity of Sekkadu lake surplus feeding channel and on either side of residential areas of Govindhanthangal lake surplus feeding channel (Kavarappalayam) leading to Vilinjiyambakkam Lake. The above said areas falls under the jurisdiction of Avadi City Municipal Corporation.
2. The Joint committee observed that the Avadi City Municipal Corporation has not implemented full-fledged Under Ground Sewerage System (UGSS) for the above said areas.
3. During joint inspection it was noticed that there was no solid waste dumping within the Vilinjiyambakkam Lake boundary.
4. No industrial estates/Industries are located in the vicinity all along the Vilinjiyambakkam lake boundry. During joint committee inspection it was noticed that there was no discharge of industrial trade effluent into the Vilinjiyambakkam Lake.
5. Water samples were collected from the Vilinjiyambakkam Lake during Joint inspection on 26.07.2021 and sent to the TNPCB Laboratory for analysis. Also, Sediment soil sample was collected from the Vilinjiyambakkam Lake during Joint inspection on 26.07.2021 and sent to the TNPCB Laboratory for analysis.
6. The Tahsildar, Avadi was instructed to survey the tank boundary, inlet & outlet channels in a short period so as to ascertain the encroachment.
7. It is submitted that, the survey has been carried out by the Revenue department nearly about 248 numbers (23 House, One Church and one pump house at Tank, 223 House at Eri Ulvoy) as identified so far and after assessing the particulars of encroachments completely in the tank, the Revenue department will issue Form-I & II notices, and the Assistant Engineer, WRD., will issue Form-III notices to the encroacher and the process of eviction will be carried out in the accordance with the law.

Status of compliance on the recommendation of the Joint Committee			
SHORT TERM PLAN			
S. No.	DESCRIPTION OF WORK	DEPARTMENT	PRESENT STATUS
1.	Providing connections of UGSS to all House hold in the Bharathidasan nagar and Sridevi nagar in Avadi City Municipal Corporation.	Commissioner, Avadi City Municipal Corporation	The Commissioner, Avadi City Municipal Corporation vide its letter dated 13.08.2021 has reported that UGSS House service connection work has been started in Bharathidasan Nagar & Sridevi Nagar and the work will be completed on or before December 2021.
2.	Controlling of Sewage/Sullage drained into Vilinjiyambakkam lake at Bharathidasan nagar and Sridevi nagar in Avadi City Municipal Corporation from the unsewered areas.	Commissioner, Avadi City Municipal Corporation	The Commissioner, Avadi City Municipal Corporation vide its letter dated 13.08.2021 has reported that the Avadi City Municipal Corporation has planned to construct collection tanks at the entry point of sewage/sullage drained into Vilinjiyambakkam Lake. The collected sewage water will be disposed to the nearby UGSS manhole by dewatering pumping method. The tender for the above work will be floated during August-2021 and the work will be completed on or before 31.12.2021.
3.	Controlling of Sewage/Sullage drained into Vilinjiyambakkam lake from the residential	Commissioner, Avadi City Municipal Corporation	The Commissioner, Avadi City Municipal Corporation vide its letter dated 13.08.2021 has reported that the Avadi City Municipal Corporation has

	Govindhathangal lake surplus channel (Kavarappalayam) in Avadi City Municipal Corporation.		disposed to the nearby UGSS manhole by dewatering pumping method. The tender for the above work will be floated during August-2021 and the work will be completed on or before 31.12.2021.
4.	Surveying of Lake area and demarcating the boundary and assessment of encroachments	Tahsildar, Avadi and Assistant Engineer, PWD	The Tahsildar, Avadi was instructed to survey the tank boundary, inlet & outlet channels in a short period so as to ascertain the encroachment. Survey of Eri has been carried out on 11.08.2021.
LONG TERM ACTION PLAN			
1.	Construction of Underground Sewerage System in the left out areas of Bharathidasan nagar and Sridevi nagar in Avadi City Municipal Corporation.	Commissioner , Avadi City Municipal Corporation	The Commissioner, Avadi City Municipal Corporation vide its letter dated 13.08.2021 has reported that in order to provide the 100% UGSS connections in Avadi City Municipal Corporation, work order was issued by the Avadi City Municipal Corporation to TWIC for the preparation of Detailed Project Report (DPR). The DPR preparation is under progress by the TWIC for the left out areas. The entire scheme will be completed by 2025.
2.	Construction of Underground Sewerage System in the residential areas in the	Commissioner , Avadi City Municipal Corporation	The Commissioner, Avadi City Municipal Corporation vide its letter dated 13.08.2021 has reported that in order to provide

	Govindhanthangal lake surplus channel (Kavarappalayam) in Avadi City Municipal Corporation.		to TWIC for the preparation of Detailed Project Report (DPR). The DPR preparation is under progress by the TWIC for the left out area. The entire scheme will be completed by 2025.
3.	Eviction of encroachments in the Vilinjiyambakkam lake area.	Executive Engineer, PWD/WRD, Tiruvallur	Once the encroachments were identified, The Executive Engineer, Public Works Department, Tiruvallur will inspect, removal of encroachments as a long term plan by abiding the due course of law procedures and eviction should be completed within a year. The Executive engineer, PWD should prepare an action plan to protect the Vilinjiyambakkam lake. The restoration work should be completed within two years of time as a long-term plan.
4.	Restoration of lake by providing protection arrangements in the foreshore area, Re-construction of outlet weir.	Executive Engineer, PWD/WRD, Tiruvallur	Once the encroachments were identified, The Executive Engineer, Public Works Department, Tiruvallur will inspect, removal of encroachments as a long term plan by abiding the due course of law procedures and eviction should be completed within a year. The Executive engineer, PWD should prepare an action plan to protect the Viliniivambakkam lake. The

It is submitted that the analysis results of the Vilingiyambakkam Lake water samples collected during the joint committee inspection on 23.03.2021 are enclosed as Annexure-1 & 2.

Further, it is submitted that the analysis results of the Lake water samples collected during the joint committee inspection on 23.03.2021 for the parameters such as pH, TSS, BOD, COD, Total Nitrogen, Ammonical Nitrogen, Faecal Coliform & Total Coliform indicate that the lake pollution is due to mixing of untreated sewage/sullage from the nearby residential areas.

Also, it is submitted that the Report of analysis for the water samples and sediment soil samples collected from the Vilingiyambakkam Lake during joint committee inspection on 26.07.2021 are yet to be received from TNPCB Laboratory.



Revenue Divisional Officer,
Tiruvallur.



Executive Engineer, PWD., WRD.
Kosasthalayar Basin Division,
Tiruvallur.



District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Tiruvallur.



TAMIL NADU POLLUTION CONTROL BOARD
ADVANCED ENVIRONMENTAL LABORATORY
No. 76, MOUNT SALAI, GUINDY,
CHENNAI - 32.
TEST REPORT

Annexure - 2



OHSA 18001:2017

ULR - TC6873200000001768F

ROA No. March-1782 /2020 - 2021/ Dated: 26.03.2021

Name and Address of the sender	:	The District Environmental Engineer, Tamil Nadu Pollution Control Board, Tiruvallur - 602 001.		
Nature and number of samples	:	1 Number of NGT Samples	Sample quantity 300ml	Sealed and fastened in 300ml Glass Bottle
Date and time of sample collection	:	23.03.2021, 05.20 PM	Date & time of sample receipt at the lab	24.03.2021, 10.30 AM
Point of Collection	1	Vilinjyambakkam Lake sample		
Analysis Starting date	:	25.03.2021	Analysis Completion date	26.03.2021

Sl. No.	DEE Code No.	Unit	KRK/VL4	Test Method
	Lab Code No.		Mar-1782	
	Parameters			
1	Faecal Coliform	MPN/ 100ml	110	APHA 23rd Edn 2017,-9221 B,E
2	Total Coliform	MPN/ 100ml	460	APHA 23rd Edn 2017,-9221 B,C


Authorized Signatory
[AD (L), Dy.CSO]
[Sankara Subramanian, Dr. B. Helen Mary]

28/3/21



Annexure-1

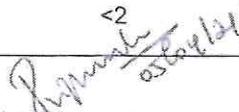
TAMILNADU POLLUTION CONTROL BOARD
District Environmental Laboratory, Ambattur.
Report of Analysis

ROA No: 1440 /2020-2021

Dated: 31.03.2021

1. Nature and No. of Sample(s) : One Number of Sample
2. Date of Collection : 23.03.2021
3. Sample Code No. and Point of Collection : KRK/ML2 Viliinjyambakkam Lake
: KRK/ML3 Sample

Sl.No.	Parameters	DEE Code NO.	KRK/ML2 KRK/ML3
		Lab Code No.	1440
		Unit	1
1	pH		7.69
2	Total Suspended Solids	mg/l	34
3	BOD for 3days at 27° C	mg/l	7
4	C O D	mg/l	64
4	Dissolved Oxygen	mg/l	5.1
5	Total Nitrogen (NO3+NO2)	mg/l	<1
6	Ammonical Nitrogen	mg/l	<2


Deputy Chief Scientific Officer
DEL, Ambattur.



